

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.102/97

Thursday this, the 20th day of February, 1997.

CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN,ADMINISTRATIVE MEMBER
V.Mohanan Nair,

Air Conditioning Khalasi Helper,
Office of the Senior Electrical Foreman(AC),
Trivandrum Central.

..Applicant

(By Advocate Mr.M.P.Varkey)

vs.

1. The Divisional Personnel Officer,
Southern Railway,
Trivandrum-695014.

2. The Divisional Railway Manager,
Southern Railway,
Trivandrum-695 014.

..Respondents

(By Advocate Mr.Thomas Mathew Nellimcottil)

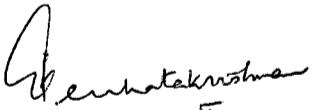
The application having been heard on 20th February,1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

Applicant wishes to withdraw this application with liberty to take up the matter with the department. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 20th February, 1997.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


A.V.HARIDASAN
VICE CHAIRMAN